

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.216 – IA 842 of 2022
In
C.P.(IB)/43(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Bharat Industrial Projects Pvt. Ltd
V/s
Anupam Industries Ltd.

.....Applicant

.....Respondent

Order delivered on 19/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Chakradhar Panigrahi, Adv. Party in Person
For the Respondent : Dr. Kamlesh Vaidanker, Adv.

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 06.02.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**